

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2014

Dated : 12th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Indian Wind Power Association Maharashtra State Council Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. M. G. Ramachandran and
Ms. Depali Sheth

Counsel for the Respondent (s) : Smt Deepa Chawan and Mr. Niran Shah
and Mr. Ravindra for resp. No.2

ORDER

The learned counsel for the respondent No.2 wants some time to file reply on the merits of the appeal and the same is granted.

Post the matter on **02nd February, 2015**. In the meanwhile, reply may be filed within two weeks and rejoinder within a week thereafter.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jp

